NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 45-A/2016, TP No. 45-B/2016 & TP No. 45-C/2016 TP No. 45/397-398/NCLT/AHM/2016 (New) CA No. 232/2013, CA No. 189/2014 & CA No.263/2014 C.P. No. 73/397-398/CLB/MB/2013(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

Name of the Company:

Girdhar Viramgana & Ors.

V/s.

Balaji Embroidery Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2.

ORDER

Hon'ble Member Judicial on other duty.

List the matter on 24.07.2017

Ajay Kumar Meena Assistant Official Liquidator Deployed at NCLT, Ahmedabad

Dated this the 17th day of July, 2017.